

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2018 AT 10.30 AM

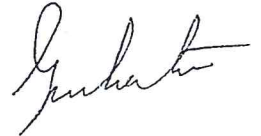
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/647/(IB)/2017
NAME OF THE PETITIONER(S) : HARIVARDHAN STEEL & ALLOYS PVT LTD
NAME OF THE RESPONDENT(S) : EXPERIENCED HI-TECH CONSULTANCY SERVICES PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. G. Venkateswaran

Rep. B. Ravi Raja
Counsel for Applicant



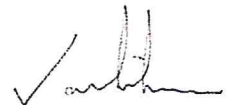
2. VAIBHAV

R VENKATESH

for

Ms. NITHYAESH
&
VAIBHAV

- Counsel for
Respondent



ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor submitted that time be granted for filing Application, in the light of the rejoinder filed by the Petitioner. At request, time is enlarged. Put up on 24.01.2018 at 10.30 A.M.

sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)